

(c) The Rubber Plantation Projects for tribals are being taken up in settlement colonies of tribal areas and these schemes have proved to be extremely successful in providing a meaningful economic resettlement to the tribals for almost a life time. Rubber being a crop with a long economic life span this offers a permanent economic rehabilitation. The Board is implementing the scheme directly availing various sources of finance apart from utilising its own source of funds under Tribal Sub Plan/Special Component Plan.

(d) Another scheme has been formulated for Rubber Plantation Development in tribal areas of Kerala to cover 1200 ha. in five years. This Scheme with a total outlay of Rs. 9.24 crores is implemented by the Rubber Board in collaboration with the Government of Kerala. The Project was started in 1995.

ITDC Hotels in Orissa

1077 DR. KARTIKESWAR PATRA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

- (a) the total number of ITDC hotels in Orissa;
- (b) the name of the profit making hotels, out of them;
- (c) whether the Government propose to set up more ITDC hotels at the tourist places in Orissa; and
- (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) and (b) There are two hotels namely :- Hotel Kalinga Ashok Bhubaneswar, owned by ITDC and Hotel Nilachal, Ashok, Puri - Joint venture of ITDC and Utkal Ashok Hotel Corporation. Neither of these hotels is presently making profits.

(c) and (d). ITDC's Annual Plan, 1996-97 does not envisage any plan scheme outlay to set up any new hotel in Orissa.

Private Manning of Airports

1078. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

- (a) whether there is any proposal to allow private companies to man and operate the airports on experimental basis; and
- (b) if so, the reasons and details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) Does not arise.

Reservation for O.B.Cs

1079. SHRI RAM KRIPAL YADAV : Will the Minister of FINANCE be pleased to state :

(a) whether public sector banks and Central Financial Institutions are complying with the directions issued by the Government with regard to reservation for other Backward Classes ; and

(b) if so, the details of the vacancies, category-wise filled up during the last two years therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) The policies with regard to reservation for other backward classes are applicable to Public Sector Banks and Central Financial institutions.

(b) As per the information received from the public sector banks and financial institutions, the position about recruitment of OBCs in different categories during the period from 8.9.93 (i.e. when reservation for OBCs in recruitment came into effect in banks) upto 30.11.95 has been as under :-

Officer	Clerks	Sub-staff (including sweepers)
213	556	624
(Data provisional)		

[Translation]

Gem Testing Offices/Centres

1080. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of COMMERCE be pleased to state :

- (a) whether several gem testing offices/centres are functioning in the country;
- (b) if so, the details thereof; State-wise;
- (c) whether training is also imparted in these centres for testing of gems;
- (d) if so, the details thereof; and
- (e) the achievement made by these centres so far